

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2474**

**TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2018/ SHRAVANA 17, 1940 (SAKA)**

**OVERSEAS CITIZEN OF INDIA CARD**

**2474. DR. R. LAKSHMANAN:**

**Will the Minister of HOME AFFAIRS be pleased to state :**

**(a) whether Government has introduced Overseas Citizen of India (OCI) card to the Indians living abroad;**

**(b) if so, the salient features of the scheme;**

**(c) whether Government has finished the task of issuing OCI card, to all Indians living abroad and eligible for OCI cards;**

**(d) if so, the details thereof; and**

**(e) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): The existing Overseas Citizen of Indian Card scheme is not for the Indians living abroad. It is for eligible foreign nationals as provided under the provisions of Section 7A of The Citizenship Act, 1955.**

**(c) to (e): Do not arise.**

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